

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
MONO ACRIGLASS INDUSTRIES PRIVATE LIMITED**

1.	Name of Corporate Debtor	Mono Acriglass Industries Private Limited
2.	Date of Incorporation of Corporate Debtor	17.07.1997
3.	Authority Under Which Corporate Debtor Is Incorporated/ Registered	RoC-Ahmedabad
4.	Corporate Identity Number of Corporate Debtor	U99999GJ1997PTC032684
5.	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	Unit No.13, Bhilad Laghu Udyog sahakari Mandali, Taluka- Umbergon, Dist-Valsad, Gujarat – 396 155
6.	Date of Closure of Insolvency Resolution Process	01.08.2022
7.	Liquidation Commencement Date of Corporate Debtor	01.08.2022 (Order uploaded on the NCLT website on 02.08.2022)
8.	Name and Registration Number of Insolvency Professional acting as Liquidator	Ashish Shah Registration No.: IBBI/IPA-002/IP-N00214/2017-18/10666
9.	Address and E-Mail of the Liquidator, as registered with the Board	402, Shaival Plaza, Near Gujarat College, Ellisbridge, Ahmedabad – 380 006. Telephone No.: 079 2642 0336 E mail Id: ashish@ravics.com
10.	Address and E-Mail Id to be used for correspondence with the Liquidator	402, Shaival Plaza, Near Gujarat College, Ellisbridge, Ahmedabad – 380 006. Telephone No.: 079 2642 0336 E mail Id: ashish@ravics.com
11.	Last date for submission of claims	31.08.2022

Notice is hereby given that the Hon'ble National Company Law Tribunal, Ahmedabad Bench has ordered the commencement of liquidation of the Mono Acriglass Industries Private Limited on 1st August, 2022 (order uploaded on NCLT website on 2nd August, 2022), under section 33 of the Code.

The stakeholders of Mono Acriglass Industries Private Limited are hereby called upon to submit a proof of their claims, on or before 31st August, 2022, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Place: Ahmedabad
Date: 04.08.2022



Ashish Shah
Liquidator
IBBI/IPA-002/IP-N00214/2017-18/10666